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Declaration of Assets and Liabilities

	Year 2017 - 2014
1. Shi bhagwan	son/daughter/wife of Late Setasam
uged51 vears,	belonging to Bihar Vidhoun Sabha
service and presently working as	Driver
give herein below the details of th	ne assets (immovable, movable, bank balance, etc.) of
myself, my spouse and dependant	篇* :

A. Details of movable assets

2223 (Assets in joint name indicating the extent of joint ownership will also have to be given)

13/02/24

Sr. No.	Description	Saif	Spouse Name(S)	Dependant-1 Name	Dependent-2 Name	Dependant-3 Etc. Name
(1)	Cash	1500[-	Lalita Sevi		22.10	
(11)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	\$BI A/C 90001-	NII			* *
(iii)	Bonds, Debentures and Shares in companies	Nil	NU	,		
(lv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	لئد	لناه			
(v)	Motor Vehicles (details of make, etc.)	HERO Bike BROIFFEE	42/11/1			
(vi)	Jewellery (give details of weight and value)	Nil	rul		The state of the s	
(vii)	Other assets, such as values of claims / interests	lies	Nel	1	1	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will

also have to be indicated]

Sr.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	Ph	RUA			
(li)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) -Current market value	الثا	lus	All Andrews		
(111)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	Nil	lies			
(iv)	Houses / Apartments, etc Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	lier	hil			
(v)	Others (such as interest in property)	lih	Nil	7. 221,		

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note: Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as	
(a)	(i) Loans from Banks	SBI - BVM: 6 Lakh	A CANADA	
	(ii) Loans from financial institutions	NU) <u>2.68</u>	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	Ni		
	(b) dues to departments dealing with supply of water	Nii	A SECTION OF THE SECT	
	(c) dues to departments dealing with supply of electricity	Pun		

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	(d) dues to departments dealing with telephones	الثلا	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	Nil	4
	(f) Other dues, If any	Wil	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	вворв 36 б4В	
	(ii) Wealth Tax [Also Indicate the assessment year upto which Wealth Tax return filed.]	Nil	
	(III) Sales Tax [Only in case of proprietary business]	Nil	-1072LA/998090-596
	(iv) Property Tax	NU.	

Personal Detail GPF/CPF/PRAN No. BLA-1101 Gender (M/F) Date of Birth (DD/MM/YYYY) Class/Group (A/B/C) Cadre ARTVER (Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.) Home District AUTAG I hereby declare that the above details are true to the best of my knowledge and belief. Signature Signature Mn71910 Place: PATNA Designation: AVIAL Date: ...0.8 0.2 2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

Samain